GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2223 TO BE ANSWERED ON 01ST AUGUST, 2025

EMPANELMENT HOSPITALS UNDER AB-PMJAY

2223. MS SAYANI GHOSH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of hospitals empanelled under Pradhan Mantri Jan Arogya Yojana (PMJAY) during the last three years, year-wise, month-wise;
- (b) whether it is true that the number of empanelled hospitals declined in 2025 as compared to 2024, if so, the reason behind the same;
- (c) whether it is true that the low package rate and delayed payments to the hospitals are demotivating the private hospitals to empanel, if so, the details thereof;
- (d) the total number of hospitals that have opted out of the PM-JAY since its inception; and
- (e) whether the Government has taken note that various hospitals raised that the package rate is lower than the input cost, if so, the details thereof along with the steps taken in this regard?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a): Year-wise details of total number of hospitals empanelled under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) are as under:

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Financial Year	Number of hospitals empanelled		
2022-23	3,124		
2023-24	4,271		
2024-25	2,113		

Month-wise and year-wise details of total number of hospitals empanelled under AB-PMJAY are at **Annexure**.

- (b): As on date, a total of 31,466 hospitals have been empanelled under AB-PMJAY, including 14,194 private hospitals, as compared to 29,220 hospitals (out of which 12,355 were private) as on 31.03.2024.
- (c) to (e): Under AB-PMJAY, the health benefit packages have been revised and rationalized five times since the launch of the scheme. Health Benefit Package (HBP) 2022 comprises of 1,961 procedures across 27 medical specialties.

Under AB-PMJAY, settlement of claims is an ongoing process and claims are settled by respective State Health Agencies (SHA). National Health Authority has laid down guidelines for payment of claim to hospitals within 15 days of claims submission for the intra-state hospitals (hospitals located within State) and within 30 days in case of portability claims (hospitals located outside State). Claim settlement is monitored at the highest level and it is ensured that claim is settled within defined turnaround time.

The empanelment of private hospitals is entirely voluntary under the scheme. A total of 609 hospitals have opted out of the scheme since inception till March 2025.

Month-wise and year-wise details of total number of hospitals empanelled under AB-PMJAY

Annexure

Month	FY 2022-23	FY 2023-24	FY 2024-25
April	1037	179	147
May	169	211	114
June	217	152	163
July	176	254	198
August	162	219	224
September	206	163	214
October	131	463	337
November	197	205	135
December	166	455	130
January	182	891	162
February	213	848	241
March	268	231	48
